

Annexure -1

Name of Corporate Debtor-Phoenix Aluminium Products Private Limited(in Liquidation)

Date of Commencemnt of Liquidation:10th October 2021

List of Stakeholders as on 31st December 2021

List of Secured Financial Creditor

Sr.No.	Name of Creditor	Details of Claim		Details of Claim Admitted					Amount Covered by Guarantee	% Share in Total amount of Claim Admitted	Amount of Contingen t Claim	Amount of any Mutual Dues that may be set off	Amount of Claim Rejected	Amount of Claim under Verificati on	Remarks if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security Interest	Whether Security Interest Relinquished (Yes/No)	Details of Security Interest							
1	Vidya Sahakari Bank , Head Office No.1355,Plot No.72,Natu Baug,Shukrav ar Peth,Pune 411002	21/10/20	64425258	64425258	Secured	Yes	Yes	The Facilities are Secured by First Parripassu aCharge in Consortium asFollows: 1.Hypothecation of paid up Stock+Debtors(within 90days) 2.Hypothecation of Tools and Dies Collateral Security 3.Charge by way of Regitered Mortgage on FollowingProperties under Parri Passu Arrangement With Consortium Banker A.Plot &Construction thereon at Plot No. W-19,F-II Block,,M.I.D.C,Pimpri,Pune 411018 Area 10764 SQ.FT ,Value Approximately Rs.415 Lakh dated 28.09.2015 (Property Owned by Corporate Debtor) B.Flat no.5 Second Floor ,Nirmay Co-op.Housing Society Constructed on Land		69.04%	0	0	0	0	



Annexure -1

Name of Corporate Debtor-Phoenix Aluminium Products Private Limited(in Liquidation)

Date of Commencemnt of Liquidation:10th October 2021

List of Stakeholders as on 31st December 2021

List of Secured Financial Creditor

Sr.No.	Name of Creditor	Details of Claim		Details of Claim Admitted							Amount of Contingent Claim	Amount of any Mutual Dues that may be set off	Amount of Claim Rejected	Amount of Claim under Verification	Remarks if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security Interest	Whether Security Interest Relinquished (Yes/No)	Details of Security Interest	Amount Covered by Guarantee	% Share in Total amount of Claim Admitted					
2	Encore Asset Reconstruction Company Private Limited	22/12/2021	28881528	28881528	Secured	Yes	Yes	1.PARRI PASSU CHARGE by way of Hypothecation on present and Future stocks and Book Debts 2.Hypothecation of new dies and tools 3.all the piece and parcel of Plot No.W-19 Admeasuring 10764 Sq.Ft i.e.1000Sq.mtre situated within F-II Block in the village of Pimpri Area ,Pune within Registration District ,Pune Subregistration ,Taluka Haveli within the limits of Pimpri Chinchwad Municipial Corporartion along with construction of Factory shed admeasuring 320Sq.mtre		30.96%	0	0	0	0	Liquidator had received the Claim of this Secured Financial Creditor on 22nd December 2021. ,Liquidator has verified and Adjudicated it and revised the List of Stakeholders as on 31st Deceember 2021.
Gross Total			93306786	93306786						100	0	0			

